

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

| Sr No. | Category of Creditor | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims not admitted | Amount of claims under verification | Details in Annexure | Remarks, if any |
|--------|--|----------------------------|-------------|----------------------------|-------------|-----------------------------|-------------------------------|-------------------------------------|---------------------|-----------------|
| | | No. of claims | Amount | No. of claims | Amount | | | | | |
| 1 | Secured financial creditors belonging to any class of creditors | 0 | 0 | 0 | 0 | 0 | 0 | 0 | - | |
| 2 | Unsecured financial creditors belonging to any class of creditors | 0 | 0 | 0 | 0 | 0 | 0 | 0 | - | |
| 3 | Secured financial creditors (other than financial creditors belonging to any class of creditors) | 2 | 138330671/- | 2 | 137781861/- | 0 | 548810/- | 0 | 1 | |
| 4 | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | 3 | 50403749/- | 3 | 50403749/- | 0 | 0 | 0 | 2 | |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | - | |
| 6 | Operational creditors (Employees) | 1 | 1151365/- | 1 | 454436/- | 0 | 696929/- | 0 | 3 | |
| 7 | Operational creditors (Government Dues) | 2 | 705550587/- | 0 | 0 | 705550587/- | 0 | 0 | 4 | |
| 8 | Operational creditors (other than Workmen and Employees and Government Dues) | 1 | 20251622/- | 1 | 19807255/- | 0 | 444367/- | 0 | 5 | |
| 9 | Other creditors, if any, (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | - | |
| Total | | 9 | 915687994/- | 7 | 208447301/- | 705550587/- | 1690106/- | 0 | | |



Annexure-1

Name of the corporate debtor: Euphoria Technologies Private Limited; Date of commencement of CIRP: 17/05/2023;
List of creditors as on: 17/08/2023

Secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount In Rs.)

| Sr No. | Name of Creditor | Details of claim received | | Details of claims admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------|--|---------------------------|----------------|----------------------------|-------------------------------------|-----------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Amount covered by security interest | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Omkara Assets Reconstruction Pvt Ltd (Trustee of Omkara PS 34/2021-22 Trust) | 25/05/2023 | 57303167/- | 57028836/- | 57028836/- | Secured | Yes | No | 30.30 | - | - | 274331/- | - | The outstanding amount till the date of assignments is claimed as per assignment deed. The said amount is yet to be reconciled as the necessary details has not been provided to/available with IRP. The secured financial creditor/Corporate |



| | | | | | | | | | | | | | | |
|--|---|------------|-------------|-------------|-------------|---------|-----|----|-------|---|---|----------|---|--|
| | Omkara Assets Reconstruction Pvt Ltd (Trustee of Omkara PS 42/2021-22 Trust) | 25/05/2023 | 81027504/- | 80753025/- | 80753025/- | Secured | Yes | No | 42.91 | - | - | 274479/- | - | Debtor is yet to provide the calculations for outstanding amount as per assignment deed. Any change in the said outstanding amount will affect the amount admitted, the claim is provisionally admitted subject to reconciliation. |
| | Total | | 138330671/- | 137781861/- | 137781861/- | | | | 73.21 | | | 548810/- | | |



Annexure-2

Name of the corporate debtor: **Euphoria Technologies Private Limited**; Date of commencement of CIRP: **17/05/2023**;
List of creditors as on: **17/08/2023**

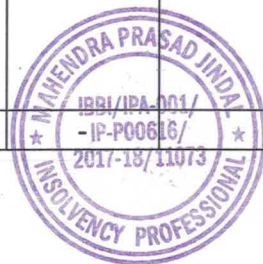
Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount In Rs.)

| Sr No. | Name of Creditor | Details of claim received | | Details of claims admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------|------------------------|---------------------------|----------------|----------------------------|-------------------------------------|-----------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Amount covered by security interest | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Keyur Karsanbhai Patel | 24/06/2023 | 48203749/- | 48203749/- | - | Unsecured | - | No | 25.62 | - | - | - | - | The claim is collated with the claim form and supporting documents and representation made to admit the claim as non-related party. Prima facie the claim is provisionally admitted as non-related party subject to physical verification of documents and the outstanding from the books of accounts. |



| | | | | | | | | | | | | | | |
|-------|-------------------------------|------------|------------|------------|---|-----------|---|----|-------|---|---|---|---|--|
| 2 | Pareshkumar Hashmukhlal Patel | 24/06/2023 | 1500000/- | 1500000/- | - | Unsecured | - | No | 0.08 | - | - | - | - | The claim is collated with the claim form and supporting documents and representation made to admit the claim as a financial creditor. Prima facie the claim is provisionally admitted as a financial creditor subject to physical verification of documents and the outstanding from the books of accounts. |
| 3 | Nileshkumar Dhirajlal Trivedi | 22/06/2023 | 700000/- | 700000/- | - | Unsecured | - | No | 0.37 | - | - | - | - | The claim is collated with the claim form and supporting documents and representation made to admit the claim as a financial creditor. Prima facie the claim is provisionally admitted as a financial creditor subject to physical verification of documents and the outstanding from the books of accounts. |
| Total | | | 50403749/- | 50403749/- | - | | | | 26.79 | - | - | - | - | |



Annexure-3

Name of the corporate debtor: **Euphoria Technologies Private Limited**; Date of commencement of CIRP: **17/05/2023**;

List of creditors as on: **17/08/2023**

List of operational creditors (Employees)

(Amount In Rs.)

| Name of authorised representative, if any | Name of the Employee | Details of claim received | | Details of claims admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---|-----------------------|---------------------------|----------------|----------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| N. A. | Ramdas Santram Dhotre | 20/07/2023 | 1151365/- | 454436/- | Operational | No | No | No | - | - | - | 696929/- | - | Interest claimed on outstanding amount has been disallowed. Amount of TDS deducted has also been disallowed as TDS liability of towards income tax department |
| | | | 1151365/- | 454436/- | | | | | - | - | - | 696929/- | - | - |



Annexure-4

Name of the corporate debtor: **Euphoria Technologies Private Limited**; Date of commencement of CIRP: **17/05/2023**;

List of creditors as on: **17/08/2023**

List of operational creditors (Government Dues)

(Amount In Rs.)

| Details of Claimant | | Details of claim received | | Details of claims admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|-------------------------------|-----------------------|---------------------------|----------------|----------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|--|
| Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| CGST Department, Belapur (MH) | Government of India | 01/08/2023 | 618011874/- | - | Operational | No | No | No | - | 618011874/- | - | - | - | Claim has been filed by CGST department, Belapur (MH) based on SCN issued to the corporate debtor. |
| SGST Department, Gujarat | Government of Gujarat | 03/08/2023 | 87538713/- | - | Operational | No | No | No | - | 87538713/- | - | - | - | Claim has been filed by SGST department, Gujarat based on their provisional calculation and are in procedure to issue SCN. |
| | | | 705550587/- | - | | | | | - | 705550587/- | - | - | - | - |



Annexure-5

Name of the corporate debtor: **Euphoria Technologies Private Limited**; Date of commencement of CIRP: **17/05/2023**;

List of creditors as on: **17/08/2023**

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount In Rs.)

| Sr No. | Name of Creditor | Details of claim received | | Details of claims admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------|---------------------------------------|---------------------------|----------------|----------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Manpower Group Services India Pvt Ltd | 16/06/2023 | 20251622/- | 19807255/- | Operational | No | No | No | - | - | - | 444367/- | - | The interest is allowed only up to date of commencement of CIRP i.e. 17.05.2023. Amount of TDS has been disallowed due to no supporting evidence provided. |
| | | | 20251622/- | 19807255/- | | | | | - | - | - | 444367/- | - | - |

